

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) Non-availability of suitable candidates.]

केन्द्रीय हिन्दी निदेशालय

*१३८. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि केन्द्रीय हिन्दी निदेशालय ने गत छः मास में हिन्दी के कितने पारिभाषिक शब्द तैयार किये हैं ?

†[CENTRAL HINDI DIRECTORATE

*138. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state the number of technical terms in Hindi which have been prepared by the Central Hindi Directorate during the last six months?]

शिक्षा मंत्री (डा० कालू लाल श्रीमाली):

लगभग ४६,५०० ।

†[THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): 49,500 approximately.]

ISSUE OF POLICIES BY L.I.C. WITHOUT MEDICAL EXAMINATION

*139. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Life Insurance Corporation has decided to issue policies up to Rs. 2000/- without medical examination in rural areas; and

(b) if so, when the decision is likely to be implemented?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) Yes, Sir. The Life

†[] English translation.

Insurance Corporation recently decided to issue policies for amounts up to Rs. 2,000 to insurable male residents of selected rural areas.

(b) The decision will be implemented as soon as the preliminary arrangements have been made.

SURVEY OF ANCIENT MONUMENTS IN LADAKH

*140. SHRI P. N. RAJABHOJ: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government propose to conduct a survey of ancient monuments in Ladakh; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (DR. MONO MOHAN DAS): (a) Yes, Sir. The survey work in the Ladakh area will start shortly.

(b) Details of the work have not yet been finalised.

CIRCULATION OF FORGED CURRENCY NOTES IN INDIA

*141. SHRI P. N. RAJABHOJ: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have decided not to allow anyone to bring Indian currency worth more than Rs. 75 into India in order to check the circulation of forged currency notes; and

(b) if so, what are the other steps Government have taken to check the circulation of forged currency notes in India?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Except for certain minor exceptions, currency and bank notes cannot be imported into India in excess of Rs. 75 per person at any one time.